

**COURT-I**  
**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY**  
**(Appellate Jurisdiction)**

**APPEAL NO. 284 of 2018 &**  
**IA NO. 1313 of 2018**

**Dated : 11<sup>th</sup> March, 2019**

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson**  
**Hon'ble Mr. S.D. Dubey, Technical Member**

**In the matter of:**

<b>Green Infra Wind Solutions Limited</b>	<b>.... Appellant(s)</b>
<b>Vs.</b>	
<b>Andhra Pradesh Electricity Regulatory Commission &amp; Ors.</b>	<b>.... Respondent(s)</b>

Counsel for the Appellant(s) : Mr. Vishrov Mukerjee  
Ms. Ameya Vikram Mishra

Counsel for the Respondent(s) : Mr. K. V. Mohan for R-1  
Mr. Rohit Rao N.  
Mr. Shourya Garg for R-32, 33 & 48

**ORDER**

Appellant is permitted to send notice to un-served Respondents by email.

List the matter on **18-03-2019**. Interim order, if any, shall continue till the next date of hearing.

**(S.D. Dubey)**  
**Technical Member**

**(Justice Manjula Chellur )**  
**Chairperson**

*tpd/pk*